GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 407 ANSWERED ON 22/07/2025

BENEFICIARIES UNDER PMAY-G IN DAMAN AND DIU

407. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and the number of houses sanctioned under Pradhan MantriAwasYojana (Gramin) in Daman and Diu in the last ten years along with the number of houses constructed each year, year-wise;
- (b) whether the constructed houses have been handed over to all the beneficiaries along with the benefits being afforded to all the beneficiaries;
- (c) if so, the details of beneficiaries;
- (d) the details of the cost involved in the construction of each house and the funds spent thereon; and
- (e) the Head under which funds were spent to construct the houses?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR.CHANDRA SEKHAR PEMMASANI)

(a): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 4.95 crore eligible rural households with basic amenities by March 2029. As on 17.07.2025, a cumulative target of 4.12 crore houses have been allotted to States/UTs out of which 3.84 crore houses have been sanctioned and 2.80 crore houses have been completed.

The year-wise details of houses sanctioned and constructed in the UT of Dadra & Nagar Haveli and Daman Diu under PMAY-G in the last ten years are as follows:

[Unit in no]

Financial Year	Houses Sanctioned	Houses Completed
2016-17	286	0
2017-18	744	7
2018-19	4,394	203
2019-20	0	221
2020-21	0	972
2021-22	1,010	641
2022-23	0	1,486
2023-24	4,526	359
2024-25	0	1,076

- (b) & (c): The PMAY-G is a beneficiary led scheme wherein the house is constructed by the beneficiary himself/herself or under his/her supervision.
- (d): The scheme provides unit financial Assistance of Rs.1.20 lakh in Daman & Diu. Additional assistance of Rs. 12,000/- is extended for construction of toilets through convergence with Swacch Bharat Mission Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or other dedicated source of funding. UT of DNH&DD provides a top-up of Rs 1.20 lakh to the beneficiaries. Central share of Rs. 88.30 crore have been released to the UT of Dadra and Nagar Haveli and Daman and Diu by the Ministry till date.
- (e): Under PMAY-G, the Ministry releases Central Share of funds directly to States/UTs considering them as a single unit. Further disbursal of funds as installments of assistance to the beneficiaries is done by the States/UTs.

The assistance under the scheme is provided to the beneficiaries directly into their bank account/ post office account through Aadhaar Based Payment System/Direct Benefit Transfer (DBT) in construction linked installments by the States/UTs.
